

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 736/2022

PREM NATH YADAV

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(only IA 226663/2023 in AR-736/2022 is to be listed.
IA No. 226663/2023 - INTERVENTION/IMPLEADMENT)

Date : 12-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN
[IN CHAMBER]For Appellant(s) Ms. Farheen Fatima, Adv.
Ms. Lubna Naaz, AORFor Respondent(s) Mr. Rohit K. Singh, AOR
Ms. Harshita Raghuvanshi, Adv.
Ms. Tania Sharma, Adv.Mr. Dinesh Kr. Goswami, Sr. Adv.
Mr. Yash Giri, Adv.
Mr. Aditya Giri, AOR
Mr. Anuj Shukla, Adv.UPON hearing the counsel the Court made the following
O R D E R

We grant leave to the applicant to assist the Public
Prosecutor at the time of hearing in Criminal Appeal No.736 of
2022.

(INDU MARWAH)
COURT MASTER (SH)(POOJA SHARMA)
COURT MASTER (NSH)